

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

IB-301(ND)/2020

IN THE MATTER OF:

Jagatjit Industries Ltd.

Vs.

M/s Jagat Realcon Pvt Ltd.

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Due to Colloquium of the Hon'ble Members, the matter is adjourned to
29.4.2020.


(Madhu Narula)
Court Officer

Surjit